



## Allahabad Bench

CP No. 468/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.02.2020

NAME OF THE COMPANY: J.M.L. Marketings Pvt Ltd V/s ROC

SECTION OF THE COMPANIES ACT: 131 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Zain Abbas	Adv	Pet	
2.	Pradeep Singh Sisodia	Case	ROC	

CP NO.468/ALD/2019

Sh. Zain Abbas, Advocate for petitioner and Sh. Pradeep Singh Sisodia, CGSC for ROC are present.

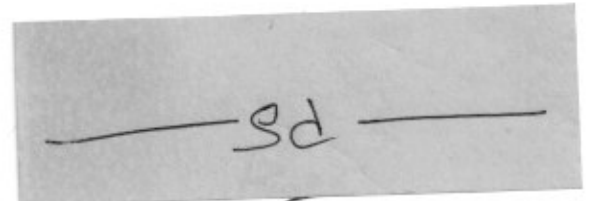
Ld. CGSC for ROC states that the hard copy of the petition may be served upon him.

Ld. Counsel for petitioner states that the same shall be served upon the counsel for ROC as well as I.T. Department within 48 hours.

ROC as well as I.T. Department is granted three weeks time for filing reply. Thereafter, two weeks time is granted to the petitioner for filing rejoinder.

As prayed, put up on 7<sup>th</sup> April, 2020.

Dated: 25.02.2020



(JUSTICE RAJESH DAYAL KHARE)  
MEMBER (J)

Typed by :  
Kavya Prakash Srivastava  
(Stenographer)